

H  
ITEM NO.60

COURT NO.5

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26341-26342/2011  
(From the judgement and order dated 06/09/2011 in WPC No.3204/2009,WPC  
No.4229/2009 of the HIGH COURT OF CHHATTISGARH AT BILASPUR)

VIKAS PRATAP SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF CHHATISGARH & ORS.  
(With prayer for interim relief )

Respondent(s)

WITH SLP(C) NO. 26349 of 2011  
(With appln.(s) for impleadment as party respondent and prayer for interim  
relief and office report)

SLP(C) NO. 27694 of 2011  
(With appln.(s) for permission to file rejoinder affidavit and with prayer  
for interim relief and office report)

CONMT.PET.(C) NO. 433 of 2011  
(With prayer for interim relief and office report)

SLP(C) NO. 7463 of 2012  
(With appln.(s) for ac/delay in filing SLP and exemption from filing O.T.  
and c/delay in refiling SLP and with prayer for interim relief and office  
report)

Date: 10/05/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr.S.K.Dubey, Sr.Adv.  
Mr.Sameer Shrivastava, Adv.  
Mr. Kunal Verma,Adv.

In SLP(C)Nos.27694& Mr.P.P.Rao, Sr.Adv.  
26349/2011 Ms. Praveena Gautam, Adv.  
Mr.Pusshp Gupta, Adv.

In SLP(C)No.7463/12 Mr.Fakhruddin, Sr.Adv.  
Mr.Raj Kishor Choudhary, Adv.  
Mr. T. Mahipal, Adv.

: 2 :

For Respondent(s) Mr.Mukul Rohatgi, Sr.Adv.  
State Mr.Atul Jha, Adv.  
Mr.Sandeep Jha, Adv.  
Mr. Dharmendra Kumar Sinha,Adv.

Mr.Apoorv Kurup, Adv.  
For Mr. C.D. Singh ,Adv

Mr.Sanjeeb Panigrahi, Adv.  
Mr.L.Nidhiram Sharma, Adv.  
For Mr.Sidhartha Chowhdury, Adv.

UPON hearing counsel the Court made the following  
O R D E R

S.L.P.(C)Nos.26341-26342/2011, S.L.P.(C)No.26349/2011 &  
Commt.Pet.(C)No.433/2011 in SLP(C)No.26349/2011:

Heard the parties at length.

Orders/judgment reserved.

S.L.P.(C)No.27694/2011 & S.L.P.(C)No.7463/2012:

De-link and list separately in the month of August, 2013.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Asstt.Registrar